

retirement dtd. 14.10.93
was filed on 20.10.93
which is still pending.

We direct the
respondents to decide that
appeal within two months
from the date of communication
of this order.

In view of this direction
the O.A. is disposed of.

<u>M.R. Kolhatkar</u>	<u>M.S. Deshpande</u>
(M.R. Kolhatkar)	(M.S. Deshpande)
M(A)	V.C.

Copy of Judgment
dt. 15/4/94 is served
on applicant & Respondents
advocate on 20/4 & 21/4
respectively.

21/4/94